

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 03.12.2021 (Friday)

CHENNAI BENCH (VIRTUAL MODE)

At the end of the Main Cause List

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Applicants	Counsel for Respondents
1.	IA 591/2021 in Comp App (AT)(CH)(Ins) No. 272/2021	Sumit Binani RP of KSK Mahanadi Power Company Ltd V V. Venkatachalam RP of Raigarh Champa Railway Infrastructure Pvt Ltd	Shardul Amarchand Mangaldas	Y. Suryanarayana-R1 Aniruth Krishnan-R2

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By the order of Hon'ble Member (J)

(Chennai Bench)